

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:760
ANSWERED ON:04.08.2011
INSPECTION OF ROADS UNDER PMGSY
Guddu Shri Premchandra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of times inspection teams have been sent to inspect the roads constructed under the Pradhan Mantri Gram Sadak Yojana in Ujjain Division of Madhya Pradesh during the last three years;
- (b) the details regarding the outcome/results thereof;
- (c) whether the said teams have informed the Ministry about large scale irregularities and has asked the Ministry to take action against the guilty officers; and
- (d) if so, the action taken/likely to be taken by the Government against the guilty officers as on date?

Answer

MINISTER OF STATES IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`.)

- (a) During the last three years (January, 2008 - June, 2011), five Inspecting Teams have been sent to Ujjain Division of Madhya Pradesh for inspection of road works, constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY).
- (b) One road-work in Mandsaur district and 11 (eleven) road works in Ujjain district have been found unsatisfactory by the Inspection Teams.
- (c) Based on the observations of the Inspection Teams, the State Government of Madhya Pradesh has been asked to take appropriate action.
- (d) As per the information received from the State Government of Madhya Pradesh, one General Manager has been served show-cause notice and another General Manager has been placed under suspension. Besides, one Assistant Manager and one Sub-Engineer have been suspended, whereas an increment of another Assistant Manager has been withheld.